

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 50 of 2016 (SZ) (THC)

Applicant(s)

Respondents

S.Paul Raj
Kayalpattinam
Thiruchendur Taluk

The Commissioner,
Kayalpattinam Municipality

2. The District Environmental Engineer
Tamil Nadu Pollution Control Board
Tuticorin

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

Mr.A.Yogeshwaran
Neha Miriam Kurian

Mr.Abdul Saleem for R1
Mr.Azhamperumal for R2

Note of the Registry	Orders of the Tribunal
Item No.17	<p>Date: 21st December, 2017</p> <p>A Status Report has to be filed by respondent No.1 as directed by the order of this Tribunal. Learned counsel appearing for the respondent No.1 again prays time. As a last chance, let the report be filed within two weeks failing which the Commissioner of 1st respondent Municipality shall be personally present before the Tribunal.</p> <p>List the matter on 19.01.2018.</p> <p>....., JM (Justice M.S.Nambiar)</p>